

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 108(ND)/2014
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.08.2016

NAME OF THE COMPANY: M/s. Eden Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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|-----|-----------------------|----------|--|--|
| 1. | Mr. P.V. KAPUR | Sr. Adv. | | |
| 2. | Mr. ARUN KATHPALIA | Sr. Adv. | | |
| 3. | Ms. ANURADHA DUTT | Adv. | | |
| 4. | Mr. PAWAN SHARMA | Adv. | | |
| 5. | Mr. SIDHARTH AGGARWAL | Adv. | | |
| 6. | Ms. DIVYA BHALLA | Adv. | | |
| 7. | Mr. ANUJ SHAH | Adv. | | |
| | Siddhant Kapur | Adv. | | |
| 8. | Mr. Virender Ganda | Sr. Adv. | | |
| 9. | Mr. Vipul Ganda | Adv. | | |
| 10. | Mr. Tarun Mehta | Adv. | | |
| 11. | Ms Shelly Khanna | Adv. | | |
| 12. | Mr. S.K. Girci | Adv. | | |
| 13. | Mr. Sudipto Sarkar | Sr. Adv. | | |

FOR RESPONDENTS

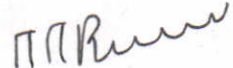
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FOR PETITIONER

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ORDER

Part heard. For continuation list on 5th September & 8th September


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

29th August, 2016
(P.K. SUD)